

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 565 OF 2025**

IN THE MATTER OF:

Girish Chandel President and Anr.PETITIONER

VERSUS

State of Himachal Pradesh & Ors.RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 19.11.2025)

Girish Chandel President and Anr.PETITIONER

VERSUS

1. State of Himachal Pradesh
Through Principal Secretary,
Environment, Forest and Climate Change, Government of H.P.
Paryavaran Bhawan, Near US Club, Shimla
Himachal Pradesh-171001
E-mail: envsecy-hp@nic.in/ dbt-hp@nic.in **Respondent No.1**
2. District Magistrate, Mandi
Deputy Commissioner Office Mandi, HP. 175001
Email: dm-mandi@nic.in/ dc-man-hp@nic.in **Respondent No.2**
3. Himachal Pradesh Pollution Control Board (HPPCB)
Through Member Secretary,
Him Parivesh, Phase-III, Below BCS, New
Shimla, Himachal Pradesh 171009
Email: mspcb-hp@nic.in / mshppcb@gmail.com **Respondent No.3**
4. National Highway Authority of India
Through its Chairman
G-5 & 6, Sector 10, Dwarka, New Delhi-110075
Email: chairman@nhai.org **Respondent No.4**